CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA NO. 2644/2000

New Delhi, this the 18th day of December 2000

Hon'ble Shri Justice Rajagopala Reddy, VC(J) Hon'ble Shri Govindan S Tampi, Member (A)

SI Suraj Bhan, s/o Late Shri Deep Chand R/o F.157, Yadav Nagar, Delhi

.....Applicant

(By Amit Rathi, Advocate)

V5.

- Dy. Commissioner of Police Traffic, R K Puram, Sector 12, New Delhi.
- Addl Comm. of Police Crime & Traffic, PHQ, IP Estate, New Delhi
- Commissioner of Police , 3. Delhi Police HQ. IP Estate, New Delhi

\_\_\_\_Respondents.

ORDER (ORAL)

Justice Shri V Rajagopaf la Reddy, VC(J)

At the request of the counsel for applicant, the OA is Dismissed as withdrawn . No costs.

Tampi)

(V. Rajagopala Reddy)

Patwal/